



R.O.C.Nos.72794-A/2016-B2
and 3061/2017/RG-B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 139 / 2017

I

The Government in G.O.(Ms).No.964, Home (Courts-II) Department, dated 28.12.2015 have issued orders sanctioning the Constitution of 10 Additional District Courts (Fast Track Court) in the cadre of District Judge one each at Theni, Paramakudi, Arani, Nagercoil, Villupuram, Palani, Mettur, Kumbakonam, Vellore and Kancheepuram :

Tmt. V.Charuhasini, II Additional Judge, City Civil Court, Chennai is transferred and posted as Additional District Judge (Fast Track Court), Villupuram in the said newly sanctioned Court.

II

Tmt. J.P.Jaynthi, Special District Judge, Special District Court to deal with MCOP Cases, Erode is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 04.08.2017.

P. Rajan
REGISTRAR GENERAL (Mc)

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur.
4. The Principal Judge, City Civil Court, Chennai.
5. The Principal District Judges, Villupuram / Erode / Tiruppur.
6. The Chief Judicial Magistrates, Villupuram / Erode / Tiruppur.
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
8. The Pay and Accounts Officer, High Court Buildings, High Court, Madras.
9. The Treasury Officers, District Treasury, Villupuram / Erode / Tiruppur.

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Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Judicial), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'J' / Library / Stationery Sections / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges -- Transfer and Postings -- Notification issued - Joining instructions -- Issued.

Ref: High Court's Notification No. 139 / 2017, dated : 04.08.2017.

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I

Tmt. V. Charuhasini, District Judge, functioning as II Additional Judge, City Civil Court, Chennai, who has been transferred and posted as Additional District Judge (Fast Track Court), Villupuram in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of her post to the III Additional Judge, City Civil Court, Chennai, on 05.08.2017 F.N. and assume charge of the post of Additional District Judge (Fast Track Court), Villupuram, on 06.08.2017 F.N. (Sunday).

As the inauguration of the Court of Additional District Judge (Fast Track Court), Villupuram, is to be held on 06.08.2017 at 11.00 A.M., **Tmt.V.Charuhasini**, is required to report to the Principal District Judge, Villupuram, on 05.08.2017 (Saturday), in connection with inauguration of the said newly sanctioned Court.

The III Additional Judge, City Civil Court, Chennai, is required to hold full additional charge of the post of II Additional Judge, City Civil Court, Chennai, until further orders.

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II

Tmt. J.P.Jaynathi, District Judge, functioning as Special District Judge, Special District Court to deal with MCOP Cases, Erode, who has been transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur, vide High Court's Notification cited above, is required to hand over charge of her post to the Chairman, Permanent Lok Adalat, Erode, immediately, and take charge of the new post, within the joining time prescribed under relevant Rules.

The Chairman, Permanent Lok Adalat, Erode, is required to hold full additional charge of the post of Special District Judge, Special District Court to deal with MCOP Cases, Erode, until further orders.

HIGH COURT, MADRAS.**DATED: 04.08.2017.****To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur.
4. The III Additional Judge, City Civil Court, Chennai.
5. The Chairman, Permanent Lok Adalat, Erode.
6. The Principal Judge, City Civil Court, Chennai.
7. The Principal District Judges, Villupuram / Erode / Tiruppur.
8. The Chief Judicial Magistrates, Villupuram / Erode / Tiruppur.
9. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court Buildings, High Court, Madras.
11. The Treasury Officers, District Treasury, Villupuram / Erode / Tiruppur.

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.


REGISTRAR GENERAL (i/c)